

**SECURITIES APPELLATE TRIBUNAL, MUMBAI**

**CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER**  
**DAILY BOARD FOR 04.08.2021 THROUGH VIDEO CONFERENCING**

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
<b>MENTIONING- COURT CODE-MENTION- AT 11.00A.M. – 11.05 A.M.</b>								<b>MENTION</b>
<b>AT 11.05 A.M.</b>								
1	A.No.518/2021	Vijay Mahavir Tibrewal	Adv. Manoj Kumar Mishra, Advocate	SEBI	ELP	Admission		<b>GROMOPFUTP</b>
2	A.No.519/2021	Kavita Vijay Tibrewal	Adv. Manoj Kumar Mishra, Advocate					
<b>AT 11.10 A.M.</b>								
3.	A. NO. 524/2021 AND MA. NO. 890/2021	Mywish Market Places Pvt. Ltd.	Khaitan and Co.	SEBI		Admission		<b>INSPECTION</b>
<b>AT 11.15 A.M.</b>								
4.	A. NO. 525/2021 AND MA. NO. 896/2021 Intereim Relief and MA. No. 897-2021 -	Rana Kapoor	Mr. rushin Kapadia , Advocate	SEBI		Admission		<b>CROSSEXAMINATION</b>

	EXEMPTION APP.							
<b>AT 11.20 A.M.</b>								
5.	317/2020	Mrs. Ipsita Das Giri	Fox Mondal	SEBI	ELP	Part Heard	03.08.2021	<b>RECOVERY</b>
<b>AT 11.35 A.M.</b>								
6.	317/2018 <b>A/W</b> MA. NO.804/2021	LNS Stock Holding Pvt Ltd	Mr. Bharat B. Merchant, Advocate i/b Thakordas & Madgavkar	SEBI & Anr.	Mr. Kumar Desai, Advocate i/b The Law Point	Admission Disposal	25.06.2021	<b>FEELAIBILITY</b>
	387/2018 <b>A/W</b>	V K Dua & Co.			Mr. Anubhav Ghosh, Advocate i/b The Law Point			
	433/2018 <b>A/W</b>	Kuber Securities Ltd.						
	487/2018 <b>A/W</b>	Subhash& Co.						
	298/2019 <b>A/W</b>	C. R. Jain & Co.			Mr. Kumar Desai, Advocate i/b ELP			
	299/2019	Virendra Kumar Jain						
<b>AT 11.40 A.M.</b>								
7.	530/2019	Korp securities ltd.	Mr. Vinay Chauhan, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b The Law Point	Admission Disposal	08.07.2021	<b>DEPOSITORIES</b>

AT 11.45 A.M.								
8.	618 / 2019	Mr. Victor Fernandes & Anr.	Appellants in Person	SEBI	K Ashar & Co. for the Respondent No.1.  None- R-2  AZB & Partners for the Respondent Nos. 3.	Admission Disposal	25.06.2021	<b>OPENOFFER</b>
AT 11.55 A.M.								
9.	MA.No. 49/2020 & A.No. 48/2020	Rajkumar Saraf And Anr.	DSK Legal	SEBI	ELP	Admission Disposal	23.06.2021	<b>REDEMPTION</b>
	MA.No. 295/2020 (Stay Application) & A.No. 282/2020		DSK Legal					
AT 12.05 P.M.								
10.	A. No. 59 of 2020	Pia Jhonson & Anr	Parinam Law	SEBI	ELP	Admission Disposal	15.07.2021	<b>PITRESTRAINED</b>
	A. No. 473 of 2021							
AT 12.15 P.M.								
11.	A.No. 201/2020 AND MA. NO. 799-2021 AND MA. NO. 754/2021 A/W	Inventure Growth & Securities Limited	Shah & Ramaiya Chartered Accountants	SEBI	ELP	Admission Disposal	14.07.2021	<b>PSTLWTM</b>

MA.No.179/2020 (Urgent Hearing & Interim Relief) & A.No. 205/2020 <b>A/W</b>	Sanjay Gupta	Mindspright Legal					
MA.No.186/2020 (Urgent Hearing) & MA.No.187/2020 (Interim Relief) & A.No. 208/2020 <b>A/W</b>	APL Infrastructure Private Limited	Mr. Gaurav Joshi, Senior Advocate i/b. Mindspright Legal					
A. No. 216/2020 <b>A/W</b>	Deepak Thakkar	Mr. V.M. Singh, Senior Advocate					
A. No. 227/2020 <b>A/W</b>	Yatin B. Shah	Mr. Vinay Chauhan, Advocat i/b. Corporate Law Chambers India					
A. No. 228/2020 <b>A/W</b>	Hardik Mithani & Anr.	Corporate Law Chambers India					
A. No. 239/2020 <b>A/W</b>	Rakesh Sharma	Mr. Vishal Khanavkar, Advocate					

	A/w A.NO. 485-2021 AND MA. NO. 800/2021	Rakesh Sharma	Mr. Vishal S. Khanavkar, Advocate					
	A. No. 242/2020 <b>A/W</b>	Dharmesh Shah	Mr. Akshada Pasi, Advocate					
	A. No. 568/2020	Nikhil Securities Pvt. Ltd.	Ketan Rupani & Co					
<b>AT 12. 20 P.M.</b>								
<b>12.</b>	A.No.335/2020	M.V. Damania and Co. & Anr.	Mr. Ravichandra Hegde, Advocate i/b. Parinam Law Associates	SEBI	Vidhii Partners	Admission Disposal	23.06.2021	<b>DUEDILIGENCEFUTP</b>
<b>AT 12.25 P.M.</b>								
<b>13.</b>	<b>A.No. 448/2020 LEAD MATTER A/W</b>	<b>Farooq Kasam Hawa &amp; Ors.</b>	Mr. Kunal Katariya, Advocatei/b. Shah & Ramaiya, Chartered Accountants	SEBI	Vidhii Partners	Admission Disposal	25.06.21	<b>PREFERENTIALALLOTMENT</b>
	A.No. 449/2020 AND MA. NO. 816/2021 <b>A/W</b>							
	A.No. 32/2021 <b>A/W</b>	Harshben Lakhani	Shah & Ramaiya, Chartered Accountants					
	A.No. 33/2021 <b>A/W</b>							

A.No. 34/2021 <b>A/W</b>	Gunjan R. Patel						
A.No. 35/2021 <b>A/W</b>							
A.No. 36/2021 <b>A/W</b>	Babubhai Bambhroliya & Anr.						
A.No.37/2021 <b>A/W</b>							
A.No. 47/2021 <b>A/W</b>	Kalpesh Gadhecha	Juris Matrix Partners LLP					
A.No. 48/2021 <b>A/W</b>							
A.No. 106/2021 AND MA. NO. 854/2021 AND MA. NO. 786/2021 <b>A/W</b>	Shailesh Baldevbhai Patel	R V LEGAL					
A.No. 107/2021 <b>A/W</b>	Harshadkumar Baldevbhai Patel	Ms. Varada Bhide, PCS					
A.No. 68/2021 AND MA. NO. 852/2021 AND MA. NO. 784/20219 <b>A/W</b>	Baldevbhai Patel	Mr. Nithish Bangera, PCS					
A.No. 69/2021 AND MA. NO. 853/2021 AND MA. NO. 785/2021 <b>A/W</b>	Ramilaben Baldevbhai Patel						

A.NO. 121-2021 AND MA. NO. 65-2021 (COD) <b>A/W</b>	Purvesh M. Shah HUF	Parinam Law Associates					
A.NO. 122-2021 AND MA. NO. 80-2021 COD <b>A/W</b>	Mansukhlal K. Shah HUF And Others						
A.No. 172/2021 <b>A/W</b>	Baldevbhai Patel	Mr. Nithish Bangera, PCS					
A.No. 173/2021 <b>A/W</b>	Shailesh Patel	Ms. Rinku Valanju, Advocate					
A.No. 174/2021 <b>A/W</b>	Harshad Patel	Ms. Varada Bhide, PCS					
A.No. 175/2021 <b>A/W</b>	Ramilaben Patel	Mr. Nithish Bangera, PCS					
A.No. 176/2021 <b>A/W</b>	M. Mathivanan	Ms. Varada Bhide, PCS					
A.No. 177/2021 AND MA. NO. 855/2021 AND MA. NO. 787/2021	N. Mathivanan	Ms. Varada Bhide, PCS					
MA.NO. 205/2021 - EXEMPTION & MA. NO. 206/2021- DELAY & A.NO. 219/2021 <b>WTM ORDER</b>	Mr Anil Bhalabhai Bariya	Juris Matrix Partners LLP					
MA. NO.207/2021- EXEMPTION & MA. NO.208/2021. - DELAY AND A. NO.220/2021 <b>AO ORDER</b>	Mr Anil Bhalabhai Bariya vs. SEBI						

MA. NO.229/2021 - EXEMPTION & MA. NO.230/2021 - DELAY AND A. NO.221/2021 <b>WTM ORDER</b>	Jayashree Kishore Dholakia						
MA. NO. 231/2021- EXEMPTION & MA. NO.232/2021 - DELAY AND A. NO.222/2021 <b>AO ORDER</b>	Jayashree Kishore Dholakia						
MA. NO. 234/2021- EXEMPTION & MA. NO.235/2021 - DELAY AND A. NO.223/2021 <b>WTM ORDER</b>	Mrs. Shalomiben Anilbhai Bariya vs. SEBI						
MA. NO. 236/2021- EXEMPTION & MA. NO.237/2021 - DELAY AND A. NO.224/2021 <b>AO ORDER</b>	Mrs. Shalomiben Anilbhai Bariya						
MA. NO. 238/2021- EXEMPTION & MA. NO.239/2021 - DELAY AND A. NO.225/2021 <b>WTM ORDER</b>	Mr. Kishorbhai S. Dholakia						
MA. NO. 240/2021- EXEMPTION & MA. NO.241/2021 - DELAY AND A. NO.226/2021 <b>AO ORDER</b>	Mr. Kishorbhai S. Dholakia						



MA. NO. 242/2021- EXEMPTION & MA. NO.243/2021 - DELAY AND A. NO.227/2021  <b>WTM ORDER</b>	Mrs. Chandrikaben Naranbhai Panchal							
MA. NO. 244/2021- EXEMPTION & MA. NO.245/2021 - DELAY AND A. NO.228/2021  <b>AO ORDER</b>	Mrs. Chandrikaben Naranbhai Panchal							
MA. NO. 247/2021- EXEMPTION & MA. NO.248/2021 - DELAY AND A. NO. 229/2021  <b>WTM ORDER</b>	Mr. Rinkeshkumar N. Panchal							
MA. NO. 249/2021- EXEMPTION & MA. NO.250/2021 - DELAY AND A. NO. 230/2021  <b>AO ORDER</b>	Mr. Rinkeshkumar N. Panchal							
MA. NO. 251/2021- EXEMPTION & MA. NO.252/2021 - DELAY AND A. NO. 231/2021	Mr. Kiritbhai Shantilal Shah							
MA. NO. 253/2021- EXEMPTION & MA. NO.254/2021 - DELAY AND A. NO. 232/2021	Mr. Kiritbhai Shantilal Shah							

	<b>AO ORDER</b>							
	MA. NO. 257/2021- EXEMPTION & MA. NO.256/2021 - DELAY AND A. NO. 233/2021							
	<b>WTM ORDER</b>	Mr. Gaurang Pathak						
	MA. NO. 259/2021- EXEMPTION & MA. NO.260/2021 - DELAY AND A. NO.234/2021							
	<b>AO ORDER</b>	Mr. Gaurang Pathak						
	MA. NO. 261/2021- EXEMPTION & MA. NO.262/2021 - DELAY AND A. NO.235/2021							
	<b>WTM ORDER</b>	Mr. Bimesh Arvindbhai JanI						
	MA. NO. 263/2021- EXEMPTION & MA. NO.264/2021 - DELAY AND A. NO. 236/2021							
	<b>AO ORDER</b>	Mr. Bimesh Arvindbhai Jani						
	MA. NO. 265/2021- EXEMPTION & MA. NO.266/2021 - DELAY AND A. NO. 237/2021							
	<b>WTM ORDER</b>	Mr. Manthan Rajendrabhai Modi						

MA. NO. 267/2021- EXEMPTION & MA. NO.268/2021 - DELAY AND A. NO.238/2021  <b>AO ORDER</b>	Mr. Manthan Rajendrabhai Modi						
MA. NO. 272/2021- EXEMPTION & MA. NO.273/2021 - DELAY AND A. NO.239/2021  <b>WTM ORDER</b>	Yogendra J. Prajapati						
MA. NO. 274/2021- EXEMPTION & MA. NO.275/2021 - DELAY AND A. NO. 240/2021  <b>AO ORDER</b>	Yogendra J. Prajapati						
MA. NO. 279/2021- EXEMPTION & MA. NO.280/2021 - DELAY AND A. NO.. 241/2021  <b>WTM ORDER</b>	Mr. Prajapati Nilesh J.						
MA. NO. 281/2021- EXEMPTION & MA. NO.282/2021 - DELAY AND A. NO. 242/2021  <b>AO ORDER</b>	Mr. Prajapati Nilesh J.						
MA. NO. 287/2021- EXEMPTION & MA. NO.288/2021 - DELAY AND A. NO. 243/2021	Dipakkumar Rajaram Joshi						

	<b>WTM ORDER</b>							
	MA. NO. 289/2021- EXEMPTION & MA. NO.290/2021 - DELAY AND A. NO.244/2021	Dipakkumar Rajaram Joshi						
	<b>AO ORDER</b>							
	MA. NO. 291/2021- EXEMPTION & MA. NO.292/2021 - DELAY AND A. NO.245/2021	Mr. Nikunj Dineshkumar Soni						
	<b>WTM ORDER</b>							
	MA. NO. 293/2021- EXEMPTION & MA. NO.294/2021 - DELAY AND A. NO.246/2021	Mr. Nikunj Dineshkumar Soni						
	<b>AO ORDER</b>							
	MA. NO. 295/2021- EXEMPTION & MA. NO.296/2021 - DELAY AND A. NO.247/2021	Manish Shah						
	<b>WTM ORDER</b>							
	MA. NO. 297/2021- EXEMPTION & MA. NO.298/2021 - DELAY AND A. NO.248/2021	Manish Shah						
	<b>AO ORDER</b>							
	MA. NO. 308/2021- EXEMPTION & MA. NO.309/2021 - DELAY AND A. NO.249/2021	Mr. Birju Pravinchandra Sanghvi						

	<b>WTM ORDER</b>							
	MA. NO. 310/2021- EXEMPTION & MA. NO.311/2021 - DELAY AND A. NO.250/2021 <b>AO ORDER</b>	Mr. Birju Pravinchandra SanghVI						
	MA. NO. 312/2021- EXEMPTION & MA. NO.313/2021 - DELAY AND A. NO.251/2021 <b>WTM ORDER</b>	Mrs. Jayshreeben Kiritkumar Shah						
	MA. NO. 314/2021- EXEMPTION & MA. NO.315/2021 - DELAY AND A. NO.252/2021 <b>AO ORDER</b>	Mrs. Jayshreeben Kiritkumar Shah						
	MA. NO. 316/2021- EXEMPTION & MA. NO.317/2021 - DELAY AND A. NO.253/2021 <b>WTM ORDER</b>	Mr. Naranbhai J. Panchal						
	MA. NO. 318/2021- EXEMPTION & MA. NO.319/2021 - DELAY AND A. NO.254/2021 <b>AO ORDER</b>	Mr. Naranbhai J. Panchal						

MA. NO. 320/2021- EXEMPTION & MA. NO.321/2021 - DELAY AND A. NO.255/2021  <b>WTM ORDER</b>	Mr. Gautamsingh Shivsingh Zala						
MA. NO. 322/2021- EXEMPTION &  MA. NO.323/2021 - DELAY AND A. NO.256/2021  <b>AO ORDER</b>	Mr. Gautamsingh Shivsingh Zala						
MA. NO. 328/2021- EXEMPTION &  MA. NO.329/2021 - DELAY AND A. NO.257/2021  <b>WTM ORDER</b>	Mr. Ankit Rajeshbhai Rajput vs. SEBI						
MA. NO. 330/2021- EXEMPTION &  MA. NO.331/2021 - DELAY AND A. NO.258/2021  <b>AO ORDER</b>	Mr. Ankit Rajeshbhai Rajput						
MA. NO. 332/2021- EXEMPTION &  MA. NO.333/2021 - DELAY AND A. NO.259/2021	Mr. Ronak Nayankumar Shah						

<b>WTM ORDER</b>							
MA. NO. 334/2021- EXEMPTION & MA. NO.335/2021 - DELAY AND A. NO.260/2021  <b>AO ORDER</b>	Mr. Ronak Nayankumar Shah vs. SEBI						
MA. NO. 345/2021- EXEMPTION APP. & MA. NO.346/2021 - DELAY APP. AND A. NO. 261/2021 <b>WTM ORDER</b>	Mr. Hitesh Chinubhai Shah						
MA. NO. 347/2021- EXEMPTION APP. & MA. NO.348/2021 - DELAY APP. AND A. NO.262/2021 <b>AO ORDER</b>	Mr. Hitesh Chinubhai Shah						
MA. NO. 349/2021- EXEMPTION & MA. NO.350/2021 - DELAY APP. AND A. NO.263/2021 <b>WTM ORDER</b>	Hiral Manish						
MA. NO. 351/2021- EXEMPTION APP. & MA. NO.352/2021 - DELAY APP. AND A. NO.264/2021 <b>AO</b>	Hiral Manish						

<b>ORDER</b>							
MA. NO. 353/2021- EXEMPTION APP. & MA. NO.354/2021 - DELAY APP. AND A. NO.265/2021 <b>WTM</b> <b>ORDER</b>	Mr. Hiteshkumar Mahipatlal Patel						
MA. NO. 355/2021- EXEMPTION APP. & MA. NO.356/2021 - DELAY APP. AND A. NO.266/2021 <b>AO</b> <b>ORDER</b>	Mr. Hiteshkumar Mahipatlal Pate						
MA. NO. 357/2021- EXEMPTION APP. & MA. NO.358/2021 - DELAY APP. AND A. NO.267/2021 <b>WTM ORDER</b>	Ravi Dipakbhai Joshi						
MA. NO. 359/2021- EXEMPTION & MA. NO.360/2021 - DELAY AND A. NO.268/2021 <b>AO</b> <b>ORDER</b>	Ravi Dipakbhai Joshi						
MA. NO. 361/2021- EXEMPTION & MA. NO.362/2021 - DELAY AND A. NO.269/2021 <b>WTM</b> <b>ORDER</b>	Mr. Pratikbhai Kiritkumar Shah						
MA. NO. 363/2021- EXEMPTION & MA. NO.364/2021 - DELAY	Mr. Pratikbhai Kiritkumar Shah						



AND A. NO.270/2021 <b>AO ORDER</b>							
MA. NO. 372/2021- EXEMPTION APP. & MA. NO.373/2021 - DELAY APP.AND A. NO.271/2021 <b>WTM ORDER</b>	Hareshkumar P. Patel						
MA. NO. 374/2021- EXEMPTION & MA. NO.375/2021 - DELAY AND A. NO.272/2021 <b>AO ORDER</b>	Hareshkumar P. Patel						
MA. NO. 376/2021- EXEMPTION & MA. NO.377/2021 - DELAY AND A. NO.273/2021 <b>WTM ORDER</b>	Mr. Amit Dipakbhai Gajjar						
MA. NO. 378/2021- EXEMPTION & MA. NO.379/2021 - DELAY AND A. NO.274/2021 <b>AO ORDER</b>	Mr. Amit Dipakbhai Gajjar						
MA. NO. 380/2021- EXEMPTION & MA. NO.381/2021 - DELAY AND A. NO.275/2021 <b>WTM ORDER</b>	Mr. Shah Chirag						

MA. NO. 382/2021- EXEMPTION & MA. NO.383/2021 - DELAY AND A. NO.276/2021  <b>AO ORDER</b>	Mr. Shah Chirag							
MA. NO. 389/2021- EXEMPTION & MA. NO.390/2021 - DELAY AND A. NO.277/2021  <b>WTM ORDER</b>	Rohitkumar Shantilal Shah							
MA. NO. 391/2021- EXEMPTION & MA. NO.392/2021 - DELAY AND A. NO.278/2021 <b>AO ORDER</b>	Rohitkumar Shantilal Shah							
MA. NO. 393/2021- EXEMPTION & MA. NO.394/2021 - DELAY AND A. NO.279/2021 <b>WTM ORDER</b>	Mrs. Manisha Rajendra Modi							
MA. NO. 395/2021- EXEMPTION APP. & MA. NO.396/2021 - DELAY APP. AND A.NO.280/2021 <b>AO ORDER</b>	Mrs. Manisha Rajendra Modi							
MA. NO. 401/2021- EXEMPTION APP. & MA. NO.402/2021 - DELAY APP. AND A.NO.281/2021 <b>WTM ORDER</b>	Mr. Devangkumar Arvindkumar Jani							

MA. NO. 403/2021- EXEMPTION & MA. NO.404/2021 - DELAY AND A.NO. 282/2021 <b>AO</b> <b>ORDER</b>	Mr. Devangkumar Arvindkumar Jani						
MA. NO. 405/2021- EXEMPTION & MA. NO.406/2021 - DELAY APP. AND A.NO. 283/2021 <b>WTM</b> <b>ORDER</b>	Mr. Rajendra Dahyalal Pathak						
MA. NO. 407/2021- EXEMPTION & MA. NO.408/2021 - DELAY AND A. NO. 284/2021 <b>AO</b> <b>ORDER</b>	Mr. Rajendra Dahyalal Pathak						
MA. NO. 460/2021- EXEMPTION & MA. NO.461/2021 - DELAY AND A. NO. 285/2021 <b>WTM</b> <b>ORDER</b>	Mihir Consultancy & Trading Company						
MA. NO. 462/2021- EXEMPTION & MA. NO.463/2021 - DELAY ANDNO. 286/2021 <b>AO ORDER</b>	Mihir Consultancy & Trading Company						
MA. NO. 464/2021- EXEMPTION & MA. NO.465/2021 - DELAY AND A. NO. 287/2021 <b>WTM</b> <b>ORDER</b>	Pranatpal Tradelink Pvt. Ltd.						

MA. NO. 466/2021- EXEMPTION & MA. NO.467/2021 - DELAY AND A.NO. 288/2021  <b>AO ORDER</b>	Pranatpal Tradelink Pvt. Ltd.						
MA. NO. 468/2021- EXEMPTION & MA. NO.469/2021 - DELAY AND A. NO. 289/2021 <b>WTM</b> <b>ORDER</b>	Mainak Comtrade Private Limited						
MA. NO. 470/2021- EXEMPTION & MA. NO.471/2021 - DELAY AND A.NO. 290/2021 <b>AO ORDER</b>	Mainak Comtrade Private Limited						
MA. NO. 472/2021- EXEMPTION & MA. NO.473/2021 - DELAY AND A. NO. 291/2021 <b>WTM</b> <b>ORDER</b>	Taru Pallav Projects Pvt. Ltd.						
MA. NO. 474/2021- EXEMPTION & MA. NO.475/2021 - DELAY AND A.NO. 292/2021 <b>AO ORDER</b>	Taru Pallav Projects Pvt. Ltd.						
MA. NO. 487/2021- EXEMPTION APP & MA. NO.488/2021 - DELAY APP. AND A. NO. 293/2021 <b>WTM</b> <b>ORDER</b>	Mr. Tosif Yunusbhai Amroniya						

MA. NO. 489/2021- EXEMPTION APP & MA. NO.490/2021 - DELAY APP. AND A. NO. 294/2021 <b>AO</b> <b>ORDER</b>	Mr. Tosif Yunusbhai Amroniya						
MA. NO. 491/2021- EXEMPTION APP & MA. NO.492/2021 - DELAY APP. AND A. NO.295/2021  <b>WTM ORDER</b>	Bhavesh Ishwarlal Panchasara						
MA. NO. 493/2021- EXEMPTION APP & MA. NO.494/2021 - DELAY APP. AND A. NO.296/2021 <b>AO</b> <b>ORDER</b>	Bhavesh Ishwarlal Panchasara						
MA. NO. 495/2021- EXEMPTION APP & MA. NO.496/2021 - DELAY APP. AND A. NO.297/2021 <b>WTM</b> <b>ORDER</b>	Mr. Rahim Umarbhai Ravkarda						
MA. NO. 497/2021- EXEMPTION APP & MA. NO.498/2021 - DELAY APP. AND A.NO.298/2021 <b>AO ORDER</b>	Mr. Rahim Umarbhai Ravkarda						
MA. NO. 501/2021- EXEMPTION APP & MA. NO.502/2021 - DELAY APP. AND A. NO.299/2021 <b>WTM ORDER</b>	Dhyana Finstock Limited	Mr. Rajesh Khandelwal, Advocate i/b Juris Link					

MA. NO. 503/2021- EXEMPTION APP & MA. NO.504/2021 - DELAY APP. AND A. NO.300/2021 <b>AO ORDER</b>	Dhyana Finstock Limited vs. SEBI						
MA. NO. 505/2021- EXEMPTION APP  & MA. NO.506/2021 - DELAY APP.  AND A. NO.301/2021  <b>WTM ORDER</b>	Harshadkumar Patel						
MA. NO. 507/2021- EXEMPTION APP  & MA. NO.508/2021 - DELAY APP.  AND A. NO.302/2021  <b>AO ORDER</b>	Harshadkumar Patel						
MA. NO. 509/2021- EXEMPTION APP & MA. NO.510/2021 - DELAY APP. AND A. NO.303/2021 <b>WTM</b> <b>ORDER</b>	Priti Jayakarbhair Christian						
MA. NO. 511/2021- EXEMPTION APP- & MA. NO.512/2021- DELAY APP. AND A. NO. 304/2021- <b>AO</b>	Priti Jayakarbhair Christian vs. SEBI						

	<b>ORDER</b>							
	MA. NO. 513/2021- EXEMPTION APP- & MA. NO.514/2021- DELAY APP. AND A. NO. 305/2021- <b>WTM ORDER</b>	Rajeshkumar Theophilbhai Christies I						
	MA. NO. 515/2021- EXEMPTION APP- & MA. NO.516/2021- DELAY APP. AND A. NO.306/2021- <b>AO</b> <b>ORDER</b>	Rajeshkumar Theophilbhai Christies						
	307/2021- <b>AO ORDER</b>	Chetan Marutirao Yangalwar HUF	Ms. Varada Bhide, PCS					
<b>AT 12. 30 P.M.</b>								
<b>14.</b>	IRDAI 02/2021	IIFL Insurance Brokers Ltd.	Khaitan and Co.	IRDAI	K Ashar & Co	Admission disposal	01.07.21	<b>INSURANCEPENALTY</b>
<b>AT 12.35 A.M.</b>								
<b>15.</b>	185/2021	Karvy Stock Broking Ltd.	Vis Legis Law Practice	National Stock Exchange of India & Ors.	The Law Point-R-1 Mr. Sagar Divekar, Advocate for R-2  R.V. Legal for R-3  M/s. Rashmikant and Partners for R-4	Admission Disposal	24.06.2021	<b>MEMBEREXPEL</b>

AT 12.40 A.M.								
16.	184/2019 AND MA. No. 777/2021	OPG SECURITIES PVT. LTD. AND OTHERS	Parinam Law Associates	SEBI	The Law Point- SEBI  Mr. Nithyaesh Natrajan, Advocate for the Intervener	PART HEARD	28.07.2021	<b>TBTIP</b>
	331/2019 AND MA. No. 250/2019	RAVI NARAIN	MKA & Co					
	<b>333/2019 AND MA. No. 257/2019- LEAD MATTER</b>	NSEIL	AZB & Partners					
	336/2019 AND MA. No. 298/2019	CHITRA RAMAKRISHNA	Ms. S. Priya, Advocate					
	433/2019	MR. A. KUMAR	Mr. Nithyaesh Natrajan, Advocate					